

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 204 of 2013

Dated : 3rd February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Andhra Pradesh Ferro Alloys Producers Association ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sridhar Prabhu
Mr. Anantha Narayana M.G.**

**Counsel for the Respondent (s): Mr. P. Shiva Rao
Mr. G.V. Brahamananda for R-2 to R-5
Mr. K.V. Mohan for APERC**

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **20th & 21st February, 2014 before the Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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